

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE C.S. DIAS

WEDNESDAY, THE 29TH DAY OF APRIL, 2020/9TH VAISAKHA, 1942

B.A TMP NO.1790 OF 2020

(SC. No. 90 of 2020 on the files of 3rd Additional Sessions Court at Pathanamthitta in Crime No. 289/2017 of Panthalam Police Station, Pathanamthitta District)

Petitioner/Accused:

Aneesh Kumar @ Abbas, Aged 38 years,
S/o Soman, Thekke Kizhakkummuriyil, Pallipatt Village,
Karthikappally Taluk, Alappuzha District.

By Adv. K.S.Praveen

Respondent / State & Complainant

1. State of Kerala – Represented by Public Prosecutor,
High Court of Kerala, Ernakulam - 682031.
2. The Station House Officer,
Panthalam Police Station,
Pathanamthitta District.

BY PUBLIC PROSECUTOR

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 29.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

After arguing the bail application for some time, the learned counsel for the petitioner, seeks permission to withdraw this Bail Application, with liberty to move the Trial Court for bail.

Permission is granted and the bail application is dismissed as withdrawn.

C.S. DIAS

JUDGE

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